NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

CORAM:

C.P NO. 118(ND)/2012 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY:

Mr. Yogesh Gupta

Vs.

M/s., S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1. Mr. Jayant Mehra Advocate Petitioner
2. Aditya Singhal "
3. Dissaj Pathae, Adv Respondent Respondent

Order

Part heard for 26.9.2016.

MIRW. (CHIEF JUSTICE M.M. KUMAR) **PRESIDENT**

(S.K. MOHAPATRA)

MEMBER (T)

16.9.2016 (P.K. SUD)